

[Secretary]

at its sitting held on Wednesday, the 7th September, 1966, passed the enclosed motion concurring in the recommendation of the Lok Sabha that the Rajya Sabha do join in the Joint Committee of the Houses on the Bill further to amend the Representation of the People Act, 1950, and the Representation of the People Act, 1951. The names of the Members nominated by the Rajya Sabha to serve on the said Joint Committee are set out in the motion.

MOTION

"That this House concurs in the recommendation of the Lok Sabha that the Rajya Sabha do join in the Joint Committee of the Houses on the Bill further to amend the Representation of the People Act, 1950, and the Representation of the People Act, 1951, and resolves that the following members of the Rajya Sabha be nominated to serve on the said Joint Committee:—

1. Shri Chandra Shekhar
2. Shri R. S. Khandekar
3. Shri Chitta Basu
4. Shri S. S. Mariswamy
5. Shri Jagannath Prasad Pahadia
6. Shri R. T. Parthasarathy
7. Shri K. V. Raghunatha Reddy
8. Shri Biren Roy
9. Shri A. K. A. Abdul Samad
10. Shri Shraddhakar Supakar
11. Shrimati Tata R. Sathe
12. Shri G. S. Pathak."

notices regarding Iddiki Project in Kerala. I therefore make the following statement.

Iddiki Project is the largest hydro-project in Kerala and was sanctioned for Rs. 49.23 crores in January, 1963. In the first phase, the installed capacity consists of 3 units of 130 MV operating under a head of about 2200 ft. Later on, three more units of similar size will be added. The total expenditure up to March 1967 would be about Rs. 9 crores. The present schedule of construction is to commission the first unit in 1970-71 and the other units are to follow at four to six months' interval. Canadians have offered loan assistance of \$20 million, and grant of \$7.8 million. The Canadian Consulting Engineers are working in their offices in Canada on the designs and specification of the project along with Indian engineers. Formal agreement with the Canadian authority is expected to be signed shortly.

Excavation of foundations in the component dams at Iddiki, Cheruthani and Kulamavu are in progress. Access tunnel to the Power House is nearing completion. Power tunnel and subsidiary works are in progress.

Shri Vasudevan Nair: Sir, I want to ask a question.

Mr. Deputy-Speaker: The calling-attention notice was disallowed and they wanted some statement.

Shri Vasudevan Nair: That statement is no good.

18.24 hrs.

STATEMENT RE IDDIKI PROJECT

The Minister of State in the Ministry of Irrigation and Power (Dr. K. L. Rao): Mr. Deputy-Speaker, Sir, several hon. Members have tabled short notice questions and calling-attention

18.25 hrs.

[SHRIMATI RENU CHAKRAVARTY in the Chair]

RE FOOD SITUATION IN THE COUNTRY

श्री हुकम चन्द कछवाय (देवास) :
26 जुलाई को एक प्रश्न के उत्तर में मंत्री

महोदय ने कहा था कि वह ऐसा प्रयत्न करेंगे कि मध्य प्रदेश को खराब ज्वार न भेजी जाए। उस वक्त लाल ज्वार, कंचरा मिली हुई ज्वार वहां भेजी गई थी। मैं जानना चाहता हूँ कि मंत्री महोदय ने यह जो आश्वासन दिया था इसकी कहां तक पूर्ति हुई है ?

क्या यह भी सच नहीं है कि यह ज्वार उन लोगों को दी जाती है जिन लोगों से जबरन लेवी वसूल की गई थी, जिन के पास लेवी में देने के लिए अनाज नहीं था और उन से लेवी जबरन वसूल की गई है ? क्या यह भी सच नहीं है कि जो अनाज पैदा करते हैं, अच्छा गेहूँ पैदा करते हैं उन लोगों को यह सड़ी हुई और लाल ज्वार खाने को दी जाती है ? यदि हाँ, तो इस सम्बन्ध में आपने क्या आदेश जारी किया है और अपने आश्वासन का आपने कहां तक पालन किया है ?

The Minister of Food, Agriculture, Community Development and Co-operation (Shri C. Subramaniam): As far as *jawar* and *bajra* are concerned, the Central Government does not procure any *jawar* or *bajra*. It is the State Governments who procure and make their distribution. I gave the assurance with regard to the imported milo and we have issued instructions that milo should be cleaned and then only issued. That is being followed.

श्री हुकम चन्द कछवाय : मैं ने पूछा है कि जो लोग अच्छा गेहूँ पैदा करते हैं उन्हें खराब ज्वार खाने को दी जाती है, क्या यह सही नहीं है ? तब मंत्री महोदय ने कहा था कि हम ऐसी ज्वार नहीं भेजेंगे लेकिन उसके बावजूद भी खराब ज्वार भेजी गई है। मंत्री महोदय ने इसके बारे में कोई खुलासा नहीं किया है।

Shri C. Subramaniam: I do not send any *jowar* anywhere because we

do not have any stocks of *jowar*. We distribute only milo, rice and wheat.

Shri Bade (Khargone): Sir, this morning I showed it to the Minister and to the House the milo which is being distributed to *Adivasis* in east and west Nemad district of Indore Commissionery of Madhya Pradesh. That milo is rotten. It is sent in open wagons. The people are suffering on account of that. The Collector has declared that the whole district is suffering and that there is an epidemic of gastro-enteritis or what you call *Aantrashodh*. Will the Minister look into the matter and substitute that red milo with new milo? The State Government has given the reply that they are not having the supply from the Centre and, therefore, they are distributing this red milo to them. This epidemic of gastro-enteritis is due to this red milo.

Shri C. Subramaniam: I do not at present, have any information on this matter. Certainly, I will enquire into and I will see that what is not fit for human consumption is not distributed.

Mr. Chairman: All that he wants is that the Minister should look into it.

Shri C. Subramaniam: Yes.

श्री हुकम चन्द कछवाय : वह आश्वासन पहले भी दिया गया था कि जांच करवायेंगे। इसको एक महीना हो गया है। खराब माइलो ला कर दिया गया है।

सभापति महोदय : आपने पूछा था ज्वार के बारे में। उन्होंने बताया है कि ज्वार वह नहीं देते हैं। माइलो देते हैं।

श्री हुकम चन्द कछवाय : लाल ज्वार का मतलब माइलो होता है। अंग्रेजी हम नहीं समझते हैं और हिन्दी वह नहीं समझते हैं। अमरीकी ज्वार के बारे में सवाल पूछा था।

Shri S. M. Banerjee (Kanpur): From the statement, it appears that he has given a rosy picture of the food situation in the country. I want to know from the hon. Minister as to whether adequate steps have been taken by the Government to see that the prices of all essential commodities, whether it is wheat or rice or coarse grain, do not increase in those places where statutory rationing is not done.

Shri C. Subramaniam: I thought I explained it. We are trying to have a distribution system not only in the statutory-rationed areas but in other areas by having fair price shops so that the prices may not shoot up. We will take care of it. Fortunately, for the last one week, we are having good rains throughout the country which is likely to improve the production prospects. That itself will stabilise the prices more than anything else.

18.30 hrs.

MOTION RE: SITUATION ON
INDIA-PAKISTAN BORDERS
—Contd.

Mt. Chairman: We shall now take up further consideration of the following motion moved by Shri Jagdev Singh Siddhanti on the 26th August, 1966, namely:—

“That this House takes note of the statement made by the Minister of Defence on the 1st August, 1st August, 1966, regarding situation on India-Pakistan borders.”

We have already taken two hours and five minutes. The balance is only one hour and fifty-five minutes. I want to put a proposal for your consideration and that is that we can finish this discussion in a little shorter time, i.e., after one or two speeches by the hon. members, and then the hon. Minister can reply and thereafter there can be the final reply by the mover of the motion. Or would you

like this item to be moved over to the next session?

Shri R. S. Pandey (Guna): The House has already taken two hours. I think the hon. Minister can now reply and then the House can adjourn.

Shri Harish Chandra Mathur (Jalore): In the ordinary course, as a matter of fact, at 5 O'clock we should have taken up the half-an-hour discussions. We had postponed the half-an-hour discussion because we wanted to push through this Bill. Of course, it is for the House to decide whether they want to sit longer. I think we should not impose ourselves on the House by having the half-an-hour discussion. I have no intention, whatsoever, to impose myself on the House for half-an-hour discussion. The first thing to be decided is whether the House wants to sit further or not. If they do not want to sit, the House should be adjourned. If the House is prepared to sit, it is only the half-an-hour discussion that should be taken up.

Mr. Chairman: I will hear the hon. Minister.

The Minister of Defence (Shri Y. B. Chavan): I shall make one suggestion. Even after the discussion on the two statements that I made, I also made a third statement. So, the immediate aspects of the defence problem were answered in the third statement. Regarding the other points that have been raised by the hon. members, I am sure the House would like them to be discussed in a great detail. If that has to be done, then I would prefer that the discussion be postponed, so that I can also deal with those aspects in a little more detail and the House is also really in a proper mood to discuss them. I do not think that today is the proper time and the House is in a proper mood to discuss them. As I said, the immediate aspects of the defence problem have already been answered.